

ORDER SHEET

O.A./MA/RA/CP NO. 495 OF 2001Applicant/s D. M. Malviya Respds. U.O. 2 & 3Advocate for Applicant/s Shri V. K. Srivastava Advocate for Respondent/s Shri K. P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. 19
<u>NOR</u> C.A. is admitted on 19.3.03. Notices received by Sri K.P. Singh, Adv. on behalf of respondents No 1 to 3. (Official) Counter Affidavit on behalf of respondents No 1 to 3. filed by Sri K.P. Singh, Adv. and Counter Affidavit on behalf of respondents No 4 filed by Sri Vinod Kumar Srivastava, Adv. Rejoinder Affidavit filed by applicant Counsel. No MA. Pending Submitted 18/1/08	<u>17-12-2008</u> for. Mr. Justice A.K. Jais, J.M., for. Mrs. Manjilika Gantam, A.M. No time left. List on 29-1-2009. <u>M. Gantam</u> A.M. <u>J.M.</u> <u>Dt. 29.01.09</u> List revised. None present for the applicant. Sri K.P. Singh, learned counsel for respondents is present. It appears that the applicant has lost interest in prosecuting the O.A. O.A. is accordingly dismissed in default and for non-prosecution. <u>(S. N. Shukla)</u> A.M. <u>(A. K. Gaur)</u> J.M.	

Contd. On Sheet No.